

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 AND 131 OF 2015

Dated: 6th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Western Electricity Supply Company of Orissa Ltd. & Ors. ...Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malaika Prasad

Counsel for the Respondent(s) : Mr. P.C. Sen
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. R. K. Mehta,
Ms Himanshi Andley
Mr. Abhishek Upadhyay for R.2

Mr. Sitesh Mukherjee
Mr. Gautam Chawla for R.5

Mr. G. Umapathy
Mr. Aditya Singh for R.4

ORDER

We have heard learned counsel for Respondent No. 5.

List the matter for further hearing on **17.01.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson